

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10539/2013

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 30/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Daya Krishan Sharma, Adv.
Mr. Hemant Mudgil, Adv.

For Respondent(s)

Mr. Abhishth Kumar, Adv.
Mr. Raman Yadav, Adv.
Mr. Sudarshan Rajan, Adv.
Mr. Arshad Hussain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance, is given to the learned counsel for the respondent no.3 for filing the counter affidavit. The respondent Nos.1 and 2 have failed to file the counter affidavit within the period stipulated under the rules.

List again on 08.04.2015.

(M K HANJURA)
Registrar

PS